NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.872/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES:

Honest Security Services

V/s.

Sapphire Land Development Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

No. NAM

DESIGNATION

SIGNATURE

for the petition

ORDER T.C.P. No. 872/I&BP/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- 2. From the side of the Petitioner, it is st6ated that although Form No. 5 has been served, however, the necessary Affidavit of Service has not yet been filed.
- He is directed to comply all the necessary compliances as per the Law.
- The matter is now listed for hearing on 25.07.2017. Other connected matters are already listed on 25.07.2017.

Dated: 01.05.2017

M.K. Shrawat Member (Judicial)

Sd/-